<u>FMR – 3</u> Quarterly Progress Report on Large Value Frauds

(Vide Paragraph 4.2)

Name of the bank: _____

Statement for quarter ended _____

Part A: Summary information

		Number	Amount involved (Rs. In lakh)
1.	Cases outstanding		
2.	Cases where there is no progress (furnish case- wise details as per format at Part B below)		
3.	Cases where there is progress (furnish case- wise details as per format at Part C below)		

Part – B: Details of cases where there is no progress

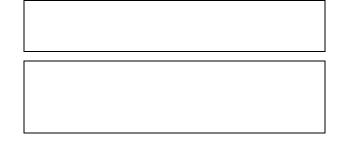
No.		Fraud No.	Name of party/account	Amount
	branch			(Rs. in lakh)

Part – C: Case-wise details of progress

Nar Am	ne of party/account: ne of branch/office: ount involved in lakh)	
Fra	ud No :	
1.	Date of first reporting	
2.a	Date of filing recovery suit with DRT/Court	
b	Present position	
3.	Recoveries made up to the end of the last quarter (Rs. in lakh)	
4.	Recoveries made during the quarter (Rs. In lakh)	
	a) From party/parties concerned	
	b) From insurance	
	c) From other sources	
5.	Total recoveries (3+4) (Rs. in lakh)	
6.	Loss to the bank (Rs in lakh)	
7.	Provision held (Rs in lakh)	
8.	Amount written off (Rs in lakh)	
9.	a) Date of reporting case to Police/ CBI	

b) Date of completion of Police/CBI investigation

c) Date of submission of investigation report by Police/CBI



10. Details of staff-side action

No.	Nam	Desg	Wheth	Date	Date of	Date	Date of	Punis	Details of
	е	n.	er	of	comme	of	issue	h-	prosecuti
			suspen	issue	n-	compl	of final	ment	on/convic
			-	of	cement	e-tion	orders	awar-	tion/acqui
			ded/Dt.	charge	of	of		ded	ttal, etc.
			of	sheet	domesti	inquir			
			suspen		С	У			
			s-ion		inquiry				
1.									
2.									
3.									
4.									

11. Other developments

13. Date of closure:

12. Whether case closed during the Yes/ quarter

!	Yes/No